



MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
SHAHDARA (NORTH) ZONE



No.DD(VS)/SNZ/2023/169

Date:26.10.2023

Subject:Reg.NGT matter M.A. No. 66/2023 in O.A. No. 168/2022" Mudit Kumar Vs GNCTD" dated 28.08.2023

Ref:- F.No. DPCC/CMC-I/ NGT M.A. No.66/2023(O.A.No. 168/2022)/2023/1387-1393 dated 22.09.2023

Apropos to captioned subject and reference matter cited above in compliance of Hon'ble NGT directions, in order to verify the factual position and remedial action, Veterinary Services Department, Shah.(N)Zone, MCD has made concerted efforts and taken punitive actions in the past and recently on 18.10.2023 and 25.10.2023 with/without the assistance of police force provided by PS Shastri Park in the referred area and made the area free from encroachers involved in selling fish and chicken in the Yamuna Flood plain area (***pics of the action dated 18.10.2023 and 25.10.2023 enclosed***).

Whereas, the referred encroached land stands free from encroachers on dated 18.10.2023 & 25.10.2023, however it is pertinent to mention here that on 25.10.2023 the belongings (appx.165 kg.fish) of these fish mongrels/squatters trying to sneak from Usmanpur Pusta into yamuna flood plains area were seized and brought to health store at Shahdara where they were auctioned.

It will be appreciated if as per Para 1 of the directions vide letter dated 22.09.2023 of DPCC under u/s 5 of the Environment Protection Act, 1986 which reads "***DDA shall take necessary action at their end for clearing the land as per law in compliances of MPD 2021 wrt to operation of illegal fish market at their land***" further needful actions wrt operation of illegal fish market at DDA land are carried out by concerned office of DDA at their own.

P.T.O

That, any further assistance in the instant matter will be provided by this office if needed, provided that manpower and logistics are managed under the supervision of concerned DDA office.

Encls: As above.

Shan
26/10/2023
Veterinary Officer
Deputy Director (VS)
Shan (N) Zone
Veterinary Services Deptt.
Shahdara North Zone
Municipal Corporation of Delhi

- Sh. P.S. Pankaj, Incharge, CMC-I,
Delhi Pollution Control Committee
Department of Environment, GNCTD
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
- Hon'ble NGT at email:judicial-ngt@gov.in

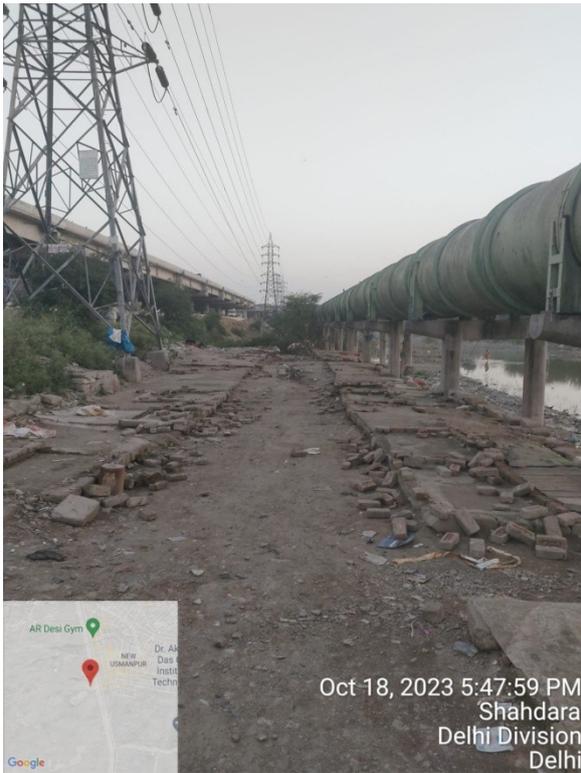
Copy to:

1. Director, Land Management-I, Delhi Development Authority
B Block, Ground Floor, Vikas Sadan, Delhi-110023
2. SDM (Seelampur), New Seelampur, G.T. Road Shahdara, Delhi-110032
3. SHO, P.S. Shastri Park- *with the request to keep watch and ward and vigil so that these fish mongrels/chicken sellers doesn't resurface again in the Yamuna Flood plain area and other adjoining yamuna flood plains land and nearby.*

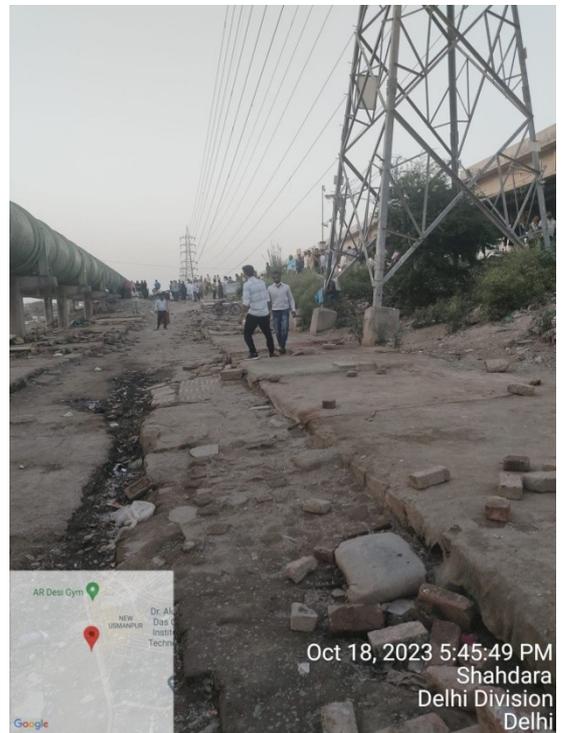
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2. DCP (N-E), Welcome
3. ADC (Vet.)
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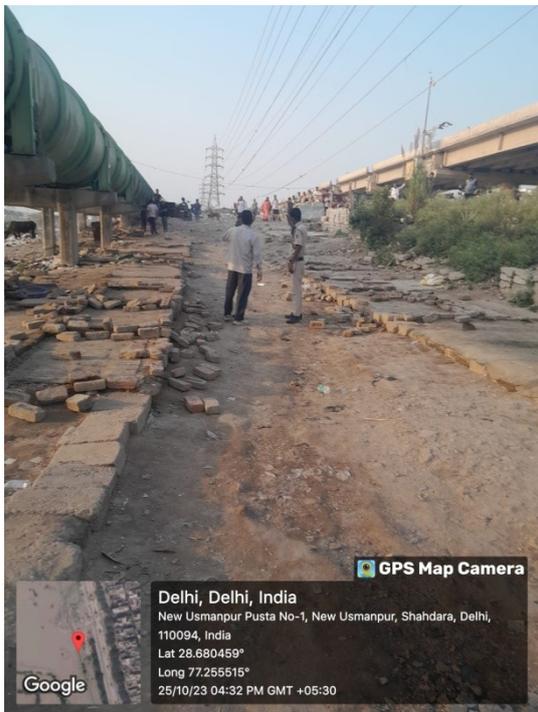
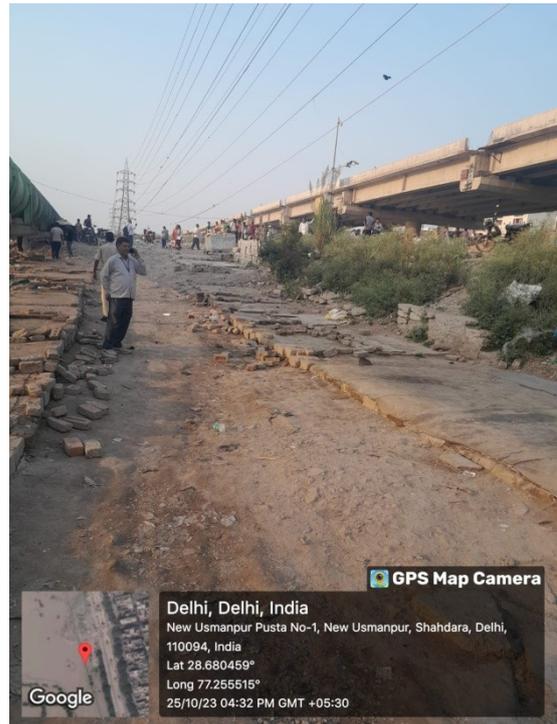
Action dated 18.10.2023 at Usmanpur Ist Pusta, Yamuna River Flood Area



Action dated 18.10.2023 at Usmanpur Ist Pusta, Yamuna River Flood Area



Action dated 25.10.2023 at Usmanpur Ist Pusta, Yamuna River Flood Area



Action dated 25.10.2023 at Usmanpur Ist Pusta, Yamuna River Flood Area

